

Annexure-6

Name of the corporate debtor: Dentorth India Private Limited Date of commencement of liquidation: 13.03.2024 List of stakeholders as on: 02.05.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	M V Shankeran Proprietor of Shankeran & Associates	Claim received during CIRP	11,800	11,800	Operational	NA	NA	NA	11.50%	NA	NA	NA	-	-
2	Taittiriya Pact Solutions Private Limited	Claim received during CIRP	20,060	18,785	Operational	NA	NA	NA	18.31%	NA	NA	1275	-	The corporate debtor had already deposited TDS of Rs.1275 in favour of claimant and filed the TDS return.-
3	Pravin Parmar	Claim received during CIRP	80,000	72000	Operational	NA	NA	NA	70.19%	NA	NA	8000	-	The corporate debtor had already deposited TDS of Rs.8000 in favour of claimant and filed the TDS return.